IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **NEW DELHI**

CP. No.868/2015

SECTION: UNDER SECTION	ONS 391 & 394 OF THE (COMPANIES ACT, 201	3
IN THE MATTER OF:			
Bank Street Securities Pvt. Ltd. & Ors.			itioner
	V/s		
		Respo	ndent
Coram:		Order delivered on	11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)			
For the Petitioner	: Mr. Ashish Middha, <i>i</i>	Advocate	
For the Respondent	; -		
	ORDER		
Due to paucity of time a Counsel for the parties b	rising out of the Spec	ial Bench sitting, de	espite the

Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for

> (R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017

hearing on 16.8.2017.